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C.A.No. 5188 OF 2001

ITEM No.6

Court No.10

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.6 IN Civil Appeal No.5188/2001

GANGA RETREAT & TOWERS LTD. & ANR.

Appellant (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent (s)

(For referring the matter to Arbitration)
With

Date : 19/08/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s) M/s Vikas Singh, Yunus Malik, Pallavi
Parmar, Prashant Chaudhary, Advs.

For Respondent (s) Mr. Sushil Kumar Jain, Adv.

Ms. Sandhya Goswami, Adv.

Mr. Manish Singhvi, Adv.

Mr. Ashok K. Mahajan, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Counsel seeks leave to withdraw the Interlocutory
Application. It is accordingly dismissed as withdrawn.

.SP1

(S. Thapar)
PS to Registrar

(V.P. Tyagi)
Court Master